

Defective Case Register from 2025-01-30 to 2025-01-30

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/3155/2025	JYOTIRMAYA SAHOO	2025-01-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of Father of the deponent on affidavit does not tally with cause title.
2	D-WP(C)/4083/2025	ABHISHEK DASH	2025-01-30	document in OA NO 226/2018 not filed
3	D-ABLAPL/3157/2025	SUBRAT KUMAR DAS	2025-01-30	1. Page no17 not neat and legible. 2..Petition not correctly addressed to Honorable Court
4	D-ABLAPL/3158/2025	JYOTIRMAYA SAHOO	2025-01-30	1. Page no.9 not neat and legible.
5	D-ABLAPL/3160/2025	RAJJEET ROY	2025-01-30	1.ABLAPL petition not properly page marked in Index.
6	D-ABLAPL/3185/2025	SAKTI PRASAD DAS	2025-01-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 10 and 15 are not partially legible.
7	D-WP(C)/3864/2025	DHANANJAYA MUND	2025-01-30	Logo of Rs 50/- not paid in Vakalatnama.
8	D-ABLAPL/3189/2025	PRASANT KUMAR BARIK	2025-01-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 8 to 10 are not neat. 2..Petition not correctly addressed to Honorable Court
9	D-CRLA/3104/2025	BISWABHUSAN DAS	2025-01-30	Put up for s .r after redacting the name of informant from appeal petition .
10	D-WP(C)/4067/2025	PRATEIK PARIJA	2025-01-30	.Enrollment number and mobile number of all the counsel in vakaltnama not furnished.2.I.A. is not completely page marked. 3..Receipt Showing Serv.copy To cg not Filed.
11	D-WP(C)/4073/2025	JITENDRA KUMAR NAIK	2025-01-30	1.Mobile numbers of all the counsel in vakaltnama not furnished.2.The name of the petitioner not correctly furnished in vakaltnama.
12	D-CONTC/3671/2025	BIJAYALAXMI SAHOO	2025-01-30	1.Net xerox attested copy of order dated 23 .11 .2023 passed in w .p (c) -38114/2023 is filed under annexure -1 . 2.Contempt petition not properly addressed to HONBLE court
13	D-WP(C)/3988/2025	SUBHASREE MOHANTY	2025-01-30	Petition not correctly addressed to Honorable Court
14	D-WA/3865/2025	UMAKANT SAHOO	2025-01-30	1.Authentication fee due on the Appellate Court Judgement Rs 2.25 /- not paid. 2.Page No.90 to 95 and 105 neat copy not filed.
15	D-BLAPL/3146/2025	SUSANTA KUMAR BARAL	2025-01-30	1. As per record, Annexure-1 not properly page marked in Index.
16	D-BLAPL/3151/2025	SUSHANTA HARICHANDAN	2025-01-30	.Petition not correctly addressed to Honorable Court
17	D-BLAPL/3183/2025	DALIRANI BEHURAY	2025-01-30	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1.As per rejection order under Annexure-2,the name of the Lower Court does not tally with Synopsis and petition. 2. Paragraph no. not correctly furnished on declaration.
18	D-BLAPL/3184/2025	DALIRANI BEHURAY	2025-01-30	1. As per rejection order under Annexure-3, the name of the Lower Court does not tally with petition.
19	D-WP(C)/3992/2025	ARUN KUMAR PATRA	2025-01-30	petition not correctly addressed to the Honorable court in the I.A . petition. . petition
20	D-BLAPL/3180/2025	SARAT KUMAR JENA	2025-01-30	As per index ,page no. not correct in annex. 3.
21	D-WP(C)/4029/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-01-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
22	D-WP(C)/3942/2025	RAGHUNATH BISWAL	2025-01-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Synopsis Not Filed
23	D-BLAPL/3182/2025	DALIRANI BEHURAY	2025-01-30	Date of rejection order not correct in date chart , as per rejection order.
24	D-BLAPL/3156/2025	SUSHANTA HARICHANDAN	2025-01-30	1. Page no.13 not neat and legible. 2..Petition not correctly addressed to Honorable Court
25	D-ABLAPL/3178/2025	PRASANTA KUMAR BARIK	2025-01-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos.8 9 and 10 not neat and legible.
26	D-BLAPL/3177/2025	NIRANJAN PANDA	2025-01-30	NDPS case no. wrongly mentioned in cause title.
27	D-BLAPL/3096/2025	M BALAJI RAO	2025-01-30	1.Page no. 14 15 and 16 not legible.2. sl.no of annexures not mentioned in the Blapl application. 3..Petition not correctly addressed to Honorable Court
28	D-ABLAPL/3194/2025	JAJATI KESHARI KHUNTIA	2025-01-30	.Petition not correctly addressed to Honorable Court
29	D-CRLMC/38785/2024	SHANTI PRAKASH MOHANTY	2025-01-30	1. Certified copy of annex-1 filed but incomplected.
30	D-BLAPL/3166/2025	SANJUKTA MUNDA	2025-01-30	1.Declaration not proper.2.Serial no. of annexures not mentioned in the Blapl application. 3..Petition not correctly addressed to Honorable Court
31	D-RVWPET/4108/2025	SATYA SMRUTI MOHANTY	2025-01-30	PRAYER MAY STICK TO ONE DATE
32	D-WP(C)/3917/2025	GOPAL KRUSHNA NANDA	2025-01-30	1.Petition not correctly addressed to Honorable Court 2. Annexure - 4 not legible .
33	D-CRLMC/3065/2025	ABHISHEK DASH	2025-01-30	1. CTR case number not correctly furnished in para no.1.

34	D-BLAPL/3142/2025	SOUMYA RANJAN DAS	2025-01-30	Name of the trial court in cause title not tally with rejection order .
35	D-WP(C)/3923/2025	GOPAL KRUSHNA NANDA	2025-01-30	Prayer is not proper .Annexure-4 not legible . 2..Petition not correctly addressed to Honorable Court
36	D-CRLA/3149/2025	JYOTIRMAYA SAHOO	2025-01-30	16-PETITION/APPEAL NOT IN TIME Period of Delay 16 days
37	D-WP(C)/3525/2025	NIRANJAN LENKA	2025-01-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED In index ,Synopsis and affidavit written as W.P (C) P.I.L but not a p.I.L matter 2..Subject Code incorrectly Mentioned
38	D-BLAPL/3137/2025	TARA PRASAD MOHAPATRA	2025-01-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of the petitioner not reflect in V.nama.
39	D-WP(C)/3987/2025	GANESH PRASAD SAMAL	2025-01-30	1. Age of the opposite party no 4 and 5 not mentioned in the cause title. 2. Logo of Rs 50/- not affixed in the vakalatnama
40	D-WP(C)/4028/2025	CHITTA RANJAN PATTNAIK	2025-01-30	page -17 not legible
41	D-WP(C)/3928/2025	RAGHUNATH BISWAL	2025-01-30	Annexure -1 not legible .Affidavit not proper .Name of the father of the petitioner does tally with C.T ,affidavit ,v.nama and I.A.
42	D-WP(C)/3934/2025	RAGHUNATH BISWAL	2025-01-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
43	D-RSA/3781/2025	NIRANJAN PRASAD PATRA	2025-01-30	8-CAUSE TITLE NOT IN ORDER. 1.Authentication fee due on the Appellate Court Judgement Rs.2/- not paid. Decree Rs.5/- not pai 2.Date of judgement mentioned in the being aggrieved portion be corrected.3.C.Copy judgment and Decree of both the Courts not Page Marked.4. R-6 described as Padmabati Das instead of Benga Das be reconciled
44	D-WP(C)/4051/2025	SANJAY KUMAR SAMANTARAY	2025-01-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
45	D-MACA/4047/2025	KAPILA CHARAN NAYAK	2025-01-30	1-COURT FEE IS DEFICIENT. 16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 589 2. Court Fee Rs.1500/ payable , not paid 3.date of judgement not correctly furnished in being aggrieved
46	D-MACA/3983/2025	BISHNU BRATA SINGH	2025-01-30	name of petitoner is not correctly furnished in affidavit aswell as declaration in IA360/25
47	D-CRLMC/3119/2025	NIRANJAN SINGH (1)	2025-01-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Provision of law not correctly furnished. 2. Synopsis and date chart not mentioned in Index page. 3. Addressed of the Honble C.J. not correctly furnished in I.A. petition 4.Petition not correctly addressed to Honorable Court
48	D-BLAPL/3141/2025	BIKRAM RATH	2025-01-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos 10 to 13 not partially legible.2.Age of the petitioner no.2 in cause title , and v.nama not tally with rejection order.
49	D-MACA/4017/2025	SUBRAT SATPATHY	2025-01-30	1. Court Fee Rs.4171/payble ,paid Rs1/Rs .4170/ to be paid 2.statutory deposit not made
50	D-WP(C)/3935/2025	RAJKISHORE SWAIN	2025-01-30	Petition not correctly addressed to Honorable Court
51	D-WP(C)/3890/2025	AMIT PRASAD BOSE	2025-01-30	1.Reference certificate furnished but case number and its status not mentioned.2.Page number-12 under Annexure-1 not filed.
52	D-WP(C)/3945/2025	RAGHUNATH BISWAL	2025-01-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
53	D-CRLREV/3070/2025	TUKUNA KUMAR MISHRA	2025-01-30	Date of T.C.judgment is wrong in Prayer.
54	D-MACA/4039/2025	BIJOY DASMOHAPATRA	2025-01-30	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 40 days
55	D-CRLMC/3016/2025	PRANAB KUMAR SAMANTRAY	2025-01-30	14-NOT PROPERLY INDEXED. 1. Put up for SR after filing of Certified copy of page nos. 24 and 25 vide annex-3.
56	D-WP(C)/3892/2025	RAJALAXMI BISWAL	2025-01-30	1.Writ petition and I.A. are not correctly addressed to Honorable court.2.I.A. is not correctly page marked
57	D-MACA/4140/2025	MANAS KUMAR CHAND	2025-01-30	statutory deposit not made
58	D-WP(C)/3888/2025	RAJALAXMI BISWAL	2025-01-30	1. I.A. is not correctly addressed to Honorable court 2.Petition not correctly addressed to Honorable Court
59	D-CRLMA/3097/2025	SANTOSH SAHOO	2025-01-30	Place it after redaction of the petitioner since victim
60	D-ABLAPL/3220/2025	SURYA NARAYAN PANIGRAHI	2025-01-30	1.ABLAPL Petition and Annexure-1 not properly page marked in Index.2. Page nos.9 and 12 not neat and legible.
61	D-WP(C)/3882/2025	RAJALAXMI BISWAL	2025-01-30	1.Petition not correctly addressed to Honorable Court 2.I.A.is not correctly page marked.3.I.A. is not correctly addressed to Honorable court.4.Date of eviction mentioned in prayer portion of I.A appears to be wrong.

62	D-ABLAPL/3067/2025	MANOJ KUMAR PANDA	2025-01-30	.Petition not correctly addressed to Honorable Court
63	D-CRLMC/3040/2025	LALATENDU SAMANTARAY	2025-01-30	1. Age of the petitioner no.3 not mentioned in cause title.
64	D-ABLAPL/3227/2025	SURYAKANTA DWIBEDI	2025-01-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Signature of the deponent does not tally with affidavit.
65	D-ABLAPL/3129/2025	SATYABRATA SENAPATI	2025-01-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 8 10 11 and 13 are not partially neat.
66	D-ABLAPL/3230/2025	SOUBHAGYA KUMAR DASH	2025-01-30	1. As per No. of P.S.Case under Annexure-2 does not tally with Index.
67	D-ABLAPL/3113/2025	DEEPAK KUMAR DAS	2025-01-30	.Petition not correctly addressed to Honorable Court
68	D-ABLAPL/3152/2025	KULDEEP MOHANTY	2025-01-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Synopsis and date chart not furnished in the index.2.page nos 21 and 23 are not neat.
69	D-ABLAPL/3153/2025	JYOTIRMAYA SAHOO	2025-01-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. paragraphs not correct in declaration of affidavit.
70	D-ABLAPL/3115/2025	DEEPAK KUMAR DAS	2025-01-30	1.Petition not correctly addressed to Honorable Court 2. GR and PS case wrongly mentioned in prayer.
71	D-WPCRL/3099/2025	RAKESH BEHERA	2025-01-30	Identity of victim may not be disclosed.
72	D-CRLMC/3124/2025	SUBODH KUMAR MOHANTY	2025-01-30	1. Age of the petitioner in cause title not tally with V.name
73	D-CRLMC/3127/2025	SURENDRA KUMAR BISWAL	2025-01-30	.Name of the petitioner not correctly furnished in date chart.
74	D-ABLAPL/3209/2025	SK. ZAFARULLA	2025-01-30	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. As per FIR details date of disp. of not reflect in reference certificate. 2..Petition not correctly addressed to Honorable Court
75	D-BLAPL/3203/2025	PRAMOD RANJAN BEHERA	2025-01-30	Age of the petitioner not tally with rejection order.
76	D-BLAPL/3102/2025	BHABANI SHANKAR DASPARIDA	2025-01-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not neat.
77	D-WP(C)/3931/2025	RAGHUNATH BISWAL	2025-01-30	Affidavit not proper .Annexures2 3 and 4 are not legible .
78	D-WP(C)/3936/2025	RAGHUNATH BISWAL	2025-01-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
79	D-WP(C)/3820/2025	SAROJ KUMAR DAS	2025-01-30	1. Page 99 161 to 169 are not available in the Petition. 2..Petition not correctly addressed to Honorable Court

80	D-BLAPL/3123/2025	PRASANNA KUMAR MOHANTY	2025-01-30	1.Paragraph not mentioned in the affidavit. 2..Petition not correctly addressed to Honorable Court
81	D-WP(C)/4031/2025	PRAMOD KUMAR NAYAK	2025-01-30	Age of Deponent is Overwritten and not neat in Affidavit.
82	D-RSA/3777/2025	NIRANJAN PRASAD PATRA	2025-01-30	8-CAUSE TITLE NOT IN ORDER. 1.Authentication fee due on the Appellate Court Judgement Rs.2/- not Paid. Decree Rs.5/- not Paid. 2.Date mentioned in the being aggrieved portion be corrected.3.C.Copies of judgment and Decree of both the Courts not Page Marked.4.R-6 described as Padmabati Das instead of Benga Das.The discrepancy in the name of R-6 be reconciled
83	D-WP(C)/4033/2025	SOMANATH MISHRA	2025-01-30	.Petition not correctly addressed to Honorable Court
84	D-BLAPL/3126/2025	ABHINANDAN PRADHAN	2025-01-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 23 and 24 not legible.Nomenclature and Date of executant not furnished in V.Nama.
85	D-BLAPL/3135/2025	SURENDRA KUMAR BISWAL	2025-01-30	FIR wrongly mentioned as PR in para2.
86	D-BLAPL/3128/2025	SAMARESH PATTANAYAK	2025-01-30	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
87	D-ABLAPL/3201/2025	RABI NARAYAN SAHU	2025-01-30	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of filing advocate not in capital letter in Vnama.
88	D-BLAPL/3110/2025	RAJ KUMAR ROUT	2025-01-30	Honble Court not tally with Rejection order and cause title.
89	D-WP(C)/4055/2025	ASHOK KUMAR PANIGRAHI	2025-01-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
90	D-CRLMC/3053/2025	ASHOK DAS	2025-01-30	1. Name of the PS not furnished in affidavit. 2. PS case number not correctly furnished at page no.3.
91	D-WP(C)/4002/2025	DEBI PRASAD DHALSAMANTA	2025-01-30	Detailed Address of OP No -5 not furnished
92	D-WA/4125/2025	BHAKTISUDHA SAHOO	2025-01-30	1. Period of Delay 127 DAYS
93	D-WP(C)/3919/2025	ACHYUTANANDA PATTANAIK	2025-01-30	.Petition not correctly addressed to Honorable Court
94	D-BLAPL/3199/2025	UMA SHANKAR PATEL	2025-01-30	Page no. 24 not properly scanned.
95	D-WP(C)/3920/2025	GOPAL KRUSHNA NANDA	2025-01-30	.Petition not correctly addressed to Honorable Court 2.Annexure - 4 not legible .
96	D-MSA/4124/2025	HIMANSHU SEKHAR MISHRA	2025-01-30	1. Copy of Trial Court Judgement / Order - Xerox copy filed-Authenticated copy be filed. 2.Appellate Court /Revisional Order Judgement - Xerox copy filed-Authenticated

				copy be filed. 3. IA not correctly addressed. Further SR shall be made after defect nos. 1 and 2 are removed.
97	D-WP(C)/3948/2025	BIKRAM KESHARI SAHU	2025-01-30	1. Receipt Showing Serv. copy To ct not Filed. 2. Rs. 6/- Not Paid On I.A.
98	D-WP(C)/3861/2025	RAJALAXMI BISWAL	2025-01-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Petition not correctly addressed to the Honorable court both in the writ petition and in I.A. petition. 2..Petition not correctly addressed to Honorable Court
99	D-WP(C)/4013/2025	BISWAJIT MOHANTY	2025-01-30	1. Deficit court fee of Rs. 6/ to be paid on cause title of writ petition. 2. paragraphs of writ petition not correctly numbered. 3. Mobile number of the counsel in vakaltnama not furnished.
100	D-WP(C)/3896/2025	PURNA CHANDRA MISHRA	2025-01-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1 Synopsis and date charts are not alphabetically paginated. 2. Annexures 1 to 6 not attested as true copies. 3. The name of the counsel in capital letters in vakaltnama not furnished.
101	D-ABLAPL/2883/2025	DEBASIS DEBADARSHAN	2025-01-30	1-COURT FEE IS DEFICIENT. Neither FIR Number mentioned in the petition nor Copy of FIR filed. 2. Court Fee of Rs 6/- not paid in the petition. 3..Petition not correctly addressed to Honorable Court
102	D-ABLAPL/3143/2025	LALITENDU BHUYAN	2025-01-30	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 not partial neat.
103	D-WP(C)/4026/2025	NIHAL RATH	2025-01-30	Provision of law in I.A. not furnished.
104	D-WP(C)/3925/2025	SIDHANT DAS	2025-01-30	Annexure 5 not legible .
105	D-WP(C)/4071/2025	DR. PURUSOTTAM CHULI	2025-01-30	Paragraphs of writ petition not correctly numbered
106	D-WP(C)/4035/2025	DIPTI DHALL	2025-01-30	The name of the counsel in capital letters in vakaltnama not furnished.
107	D-WP(C)/3927/2025	GOPAL KRUSHNA NANDA	2025-01-30	1. Annexure -4 not legible . 2..Petition not correctly addressed to Honorable Court
108	D-WP(C)/4036/2025	JAJATI KESHARI KHUNTIA	2025-01-30	legible copy of page-16 to be filed
109	D-WP(C)/3811/2025	RAGHUNATH BISWAL	2025-01-30	Address of op.no 1 not furnished .
110	D-WP(C)/4057/2025	JITENDRA KUMAR DIGAL	2025-01-30	6-RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED. Address of opp.party No.2 not completely furnished.

111	D-ABLAPL/3147/2025	GOPINATH MISHRA	2025-01-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. G.R case number not mentioned in the cause title and patition copy.Paragraph not correctly mentioned in the affidavit.Page 16 not partial neat.
112	D-WA/3937/2025	GHANASHYAM NAMTOAR	2025-01-30	Address not correctly furnished.
113	D-WP(C)/4064/2025	PRATEIK PARIJA	2025-01-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Mobile number of all the counsel in vakaltnama not furnished.2.I.A.is not completely page marked.
114	D-WP(C)/4045/2025	PRASANTA KUMAR DAS	2025-01-30	The name of the counsel in capital letters in vakaltnama not furnished.
115	D-WP(C)/4065/2025	DHANANJAYA MUND	2025-01-30	Annexure-12 is not correctly page marked.
116	D-RPFAM/3652/2025	SATYA SHIVA DASH	2025-01-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Opp.party in RPFAM was opp. party in lower court (CRP) but he is described as petitioner in court below in the cause title of RPFAM . 2.Petrnr .no .2 in C .R .P not added as party in RPFAM .
117	D-WP(C)/3938/2025	SANJIB KUMAR BHANJADEO	2025-01-30	20-VERNACULAR CERTIFICATE NOT FURNISHED.
118	D-CMP/4089/2025	KISHORE CHANDRA RAJGURU MOHAPATRA	2025-01-30	1 . Occupation of petitioner not furnished in c .m .p . 2 .C .copy of annexure -6 not filed but xerox attested c .copy of same is filed .
119	D-ABLAPL/3164/2025	JAYADEBA BEHERA	2025-01-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
120	D-WP(C)/3822/2025	RAGHUNATH BISWAL	2025-01-30	Address of op no .1 not furnished .
121	D-WP(C)/3862/2025	PRONOY MOHANTY	2025-01-30	After page no 32 page no 33 not marked in the petition.
122	D-CMP/4009/2025	BIKRAM SENAPATI	2025-01-30	4-AFFIDAVIT/VERIFICATION NOT PROPER. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Petition not correctly addressed to Honorable Court 2. Occupation of deponent not stated.
123	D-CMP/4058/2025	SHUBHENDU KUMAR PARIDA	2025-01-30	Pettioner no.5 signed differently in V.Nama.
124	D-CMP/4084/2025	PRAFULLA CHANDRA DAS	2025-01-30	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED

				1 .C .copy of impugned order under annexure -1 not filed but xerox attested c .copy is filed . 2 Annexure -7 is apetrn .filed u/o -6 rule -17 c .p .c but in index and book mark it is mentioned u /o 17 rule -6 . 3..mobile Phone Numbers Of All The Signing Advocates Not Indicated
125	D-ABLAPL/2929/2025	SANGRAM RATH	2025-01-30	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 to 12 not neat.
126	D-WP(C)/4066/2025	AMIT KUMAR NATH	2025-01-30	Annexure-1 is not exhibited.
127	D-CMP/4086/2025	PRAFULLA CHANDRA DAS	2025-01-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1 .Annexure -7 is petition u/o-6 rule 17 but inindex and book mark it is mentioned u/o 17 rule -6 . 2 .C .copy of impugned order not filed but xerox attested c . copy of same is filed under annexure -1 . 3 . c s no.wrongly mentioned against annexure -3 in c .m .p . 4 .Annexure -3 and 4 are not legible
128	D-WA/3823/2025	GAJENDRANATH ROUTH	2025-01-30	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid.
129	D-CMP/4078/2025	KANISKA RATH	2025-01-30	8-CAUSE TITLE NOT IN ORDER. 14-NOT PROPERLY INDEXED. Opposite party No. 1 in stead of sri, smt has been mentioned. In the index annex. 10 not properly page marked.
130	D-CMP/4177/2025	JAYDEEP PAL	2025-01-30	8-CAUSE TITLE NOT IN ORDER. Age of the petitioner not furnished
131	D-WP(C)/3939/2025	RAGHUNATH BISWAL	2025-01-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
132	D-ABLAPL/3179/2025	KISHORE KUMAR JENA	2025-01-30	.Receipt Showing Serv.copy To cg not Filed.
133	D-CRLMC/3086/2025	SOUBHAGYA KUMAR DASH	2025-01-30	1.Copy of order dtd. 06/09 /2024 mentioned under Annex-4,cause title,averment-1 and prayer of the petition does not tally with the Index and book marked index.
134	D-WP(C)/3466/2025	SOUBHAGYA KUMAR DASH	2025-01-30	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED This petition may be converted to W. P . C P I L 2..Subject Code incorrectly Mentioned

135	D-WP(C)/3915/2025	GOPAL KRUSHNA NANDA	2025-01-30	1. Annexure-4 not legible . 2..Petition not correctly addressed to Honorable Court
136	D-CRLMC/3138/2025	KISHORE KUMAR MISHRA	2025-01-30	1.Date of Order mentioned in the cause title appears to be wrong.2.Annex-1 not properly page marked.
137	D-CRLA/38505/2024	RAMANI KANTA PATTANAIK	2025-01-30	3-AUTHENTICATION FEE IS DEFICIENT. 16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 70 days delay. 2. AU fee Rs. 2.20 not paid 3. Receipt showing copy on A.G. To be served after conversion
138	D-BLAPL/3228/2025	SURYAKANTA DWIBEDI	2025-01-30	As per standing order no-3 dated 9.7.24 the name of the victim/informant shall mentioned the petition. Then S.R will be made
139	D-CRLA/3159/2025	KISHORE KUMAR JENA	2025-01-30	Period of Delay 24 days 2.Date of impugned Jt not correctly furnished in the brief
140	D-ABLAPL/3195/2025	SANJAY KUMAR SWAIN	2025-01-30	1. Occupation of the deponent on affidavit not furnished. 2..Petition not correctly addressed to Honorable Court
141	D-ABLAPL/2421/2025	PRASANTA KUMAR BARIK	2025-01-30	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Year of F.I.R.and G.R.under Annexure-1 does not tally with Synopsis.2.Address of the opp.party not proper.
142	D-WP(C)/3941/2025	RAGHUNATH BISWAL	2025-01-30	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
143	D-RVWPET/4105/2025	SUNIL MISHRA,S.C	2025-01-30	Period of Delay 13 days IA Filed Without correct provision of law

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 30-01-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RVWPET/488/2023	RVWPET/488/2023	ADV.	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.